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**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

01.09.2017

O.A./260/737/2012

MA 418/16 FOR WITHDRAWAL OF OA

B DEVI  
-V/S-  
M/O RAILWAYS

ITEM NO:7

FOR APPLICANTS(S) Adv. : Mr. B.S.Tripathy-1

FOR RESPONDENTS(S) Adv.: Mr. S.K.Ojha

Notes of The Registry	Order of The Tribunal
	<p>Mr. B.S.Tripathy-1, Ld. Counsel for the applicant prays to withdraw this O.A. Permission is accorded. O.A. is disposed of being withdrawn.</p> <p>Mr. S.K.Ojha, Ld. Panel Counsel for the Railways, is present.</p> <p style="text-align: center;">(DR. MRUTYUNJAY SARANGI) MEMBER (A)</p> <p style="text-align: right;">(SUSHANTA KUMAR PATTNAIK) MEMBER (J)</p> <p style="text-align: center;">RK</p>